NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. 84/MB/2023

CORAM:
SHRI SHYAM BABU GAUTAM — **HON'BLE MEMBER (T)**
SHRI KULDIP KUMAR KAREER — **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2023

NAME OF THE PARTIES: **Ranq Hotels Private Limited**
V/s
Registrar of Companies Mumbai

APPEARANCE :

FOR THE PETITIONER : CS Raimeen Maradiya

FOR THE RESPONDENT : Absent

Section: 441 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Counsel appearing for the petitioner is directed to place on record two sets of hard copies of the petition before the next date of hearing. List this matter on **18.04.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

14.03.2023
Sapna